

**GOVERNMENT OF INDIA
ATOMIC ENERGY
LOK SABHA**

UNSTARRED QUESTION NO:3509
ANSWERED ON:12.02.2014
NEGOTIATIONS FOR COMMERCIAL CONTRACTS
Raghavan Shri M. K.

Will the Minister of ATOMIC ENERGY be pleased to state:

- (a) whether the Government is negotiating commercial contracts with potential foreign suppliers for various nuclear power projects;
- (b) if so, the details thereof;
- (c) whether the said contracts are being negotiated in violation of Indian laws; and
- (d) if so, the details thereof and the reasons therefor along with the steps taken in this regard?

Answer

THE MINISTER OF STATE FOR PERSONNEL, PUBLIC GRIEVANCES & PENSIONS AND PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY) :

(a)&(b) Discussions on techno-commercial aspects on setting up large capacity Light Water Reactors in the country are presently in progress with Atomstroyexport (ASE) of Russian Federation, AREVA of France, Westinghouse Electric Company of USA and GE Hitachi Nuclear Energy of USA based on technical cooperation, with shared scope of work.

(c) No, Sir.

(d) Does not arise.